

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO.2909  
TO BE ANSWERED ON 20<sup>TH</sup> DECEMBER, 2023**

**NON-EVACUATION OF SURPLUS PAR-BOILED RICE**

**2909. SHRI BHARTRUHARI MAHTAB:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government is aware of the issue of non-evacuation of surplus par-boiled rice by the Food Corporation of India (FCI) from the State of Odisha;
- (b) if so, the reasons for this inaction;
- (c) whether the Government is going to consider the introduction of an alternative scheme to address the issue given that the non-evacuation is causing the deterioration and loss of par-boiled rice quality; and
- (d) if so, the details thereof and if not, the reasons therefor?

**A N S W E R  
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND  
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SADHVI NIRANJAN JYOTI)**

(a) & (b): In the Memorandum of Understanding (MoU) signed between Government of India and State Governments, a clause stipulates that –

“if the stocks of the rice procured by the State Government exceeds its allocation under Targeted Public Distribution System (TPDS) and Other Welfare Scheme (OWS), such excess stocks shall be handed over to FCI by the State Government. However, FCI shall have the option to specify whether such excess rice that would be handed over to FCI for central pool by the State Government shall be in the form of raw rice or Parboiled rice to meet overall consumption requirement of the country .....”.

.....2/-

**Joint meetings are being organised by State Government of Odisha and Food Corporation of India (FCI) on monthly basis to decide the monthly target of delivery of rice by State Government of Odisha to FCI. Against the target of 34.30 LMT for the period from December, 2022 to November, 2023, State Government agencies of Odisha could deliver 21.21 LMT of CMR to FCI.**

**For KMS 2022-23, Government of India has allowed State Government of Odisha to deliver surplus fortified parboiled rice to the tune of 22.24 LMT, against which State Government of Odisha has delivered only 19.37 LMT of fortified parboiled rice to FCI till 10.12.2023. Also, the State Government agencies have delivered only 2.15 LMT of raw rice to FCI till 10.12.2023.**

**(c) & (d): FCI has sufficient storage space to accommodate surplus CMR offered by the State Government of Odisha.**

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